

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1826/2013
MA-1015/2014
MA-1469/2013**

New Delhi this the 29th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Mrs. Celin Molly, W/o Sh.AC Peter
R/o 13-B, Dhawalgiri Apt Sec.XI, Noida U.P.
2. Mrs. P.P.Celina, W/o P.K.Porinchu
R/o 10/120, Chiranjeev Vihar, Ghaziabad, UP.
3. A.K.Tiwari, S/o Shri S.N.Tiwari
R/o 10/120, Chiranjeev Vihar, Ghaziabad, U.P.
4. Gurjeet Singh, S/o Bachan Singh
R/o C-180, Brij Vihar, Ghaziabad, U.P.
5. Mr. Ram Kumar, S/o Late Hardus
R/o Chaura Shadul Pur, Noida, UP.
6. Ajay Kumar Gupta, S/o Shri Late S.C.Gupta,
R/o B-3/197, Aravali Appt. , Noida, UP.
7. Mr. Amit Kumar Sharma, S/o Shri Maya Prakash,
R/o B-7, Meet Nagar, Delhi-110 094.
8. Sonia Arora, W/o Vineet Arora
R/o 425/Ext. no.5, babarpur Shadra
Delhi – 110 093.
9. Om Prakash, S/o Phool Singh
R/o Village Sikroad Postand
Ghaziabad, UP.
10. R.K.Dua, S/o Shri Lt. T.D.Dua
R/o III-H/269, Nehru Nagar, Ghaziabad, UP.
11. Sunita Bhatnagar, W/o A.K.Bhatnagar
R/o I/43, Sec.22 Noida.
12. Dharamvir S/o Dalchand
R/o 5/39 Revati Nagar Ghaziabad, UP.
13. Narendra Kumar, S/o Shri Lt. Tulsi Das
R/o 168 Mediwara Ghaziabad.

14. Mrs. Seema Chhabra, W/o Shri Raj Kumar
R/o F-486, Krishna Gali, Noida, UP.
15. Aditya Kumar, S/o Shri Lt. N.N.Saxena
R/o 5/581, Sec-5, Vaishali Ghaziabad, UP.
16. Rashmi Jha, W/o Raman Kumar
R/o B-3, 150, Sec.34, Noida, UP.
17. Kirti Singh, D/o Sh. B.B. Singh
R/o A-14 Sec 22 Noida, U.P.
18. Suresh Kumra S/o Banaras Prasad,
R/o 9/46, Udaigiri Appt Sec 34 Noida.
19. Naval Singh, S/o Ramjilal
R/o Chaura Village Paliwal Market
Noida, UP.
20. Suryanath S/o Lt. Pripat Lal
R/o Chaura goan Set. 24 Noida, UP.
21. Vinod Kumar, S/o Kishor
R/o B-9/10B Udaigiri appt. Sec 34,
Noida U.P.
22. Rajesh Kumar S/o Sh. Gauri Shankar
R/o B-9/4-B Udaigiri Appt. Sec 34 Noida,
U.P.
23. Rakesh Kumar S/o Jagdish Chand
R/o B-9/4-B Udaigiri Appt. Sec 34 Noida,
UP.
24. Subhash Chand, S/o Sh. Lt. Balkishan
R/o 296 Mnadavali fazalpur Delhi-110092.
25. Kripa Shankar S/o Sh. Kera Prasad
R/o B-9/4A Udaigiri Appt. Sec 34 Noida,
UP.
26. Parun Gauttam S/o Sh. Kanwa Singh,
R/o Hno. 100 Type II Minto Road N Delhi 110002.
27. PaSHID Kumar Sharma, S/o Gopa Sharma,
R/o B9/12D Udaigiri Appt. Sec 34 Noida U.P.
28. Arun Kumar S/o Sh. Yeshpal Singh
R/o Vill. Bhudia, Po Bhazara (Klan) Dist. Hapur.
29. Jagdish Prasad, S/o Sh. Sunder Lal,
R/o Kat Goan G.T. Road, Ghaziabad,UP.

30. Virendra Kumar, S/o Sh. Sunder Lal,
R/o I 35 Sect. 12 Noida, UP.
31. Sh. Sushil Kumar S/o Sh. Chhotu Kanu
K-35, Sector-12, Noida.
32. Sh. Surender Pratap Singh S/o Sh. Bal Govind
R/o I-35, Sector-12, Noida.
33. Sh. Lakhwinder Masih S/o Sh. Bant Masih,
R/o B-9/9A, Udaigiri Aptts., Sector 34, Noida.
34. Sh. Ajay Kumar Srivastava S/o Late Sh. S.K. Srivastava,
B-8/44-C, Sector-34, Noida.
35. Ramesh Chand, S/o Kali Charan
R/o 769 Trilokpuri N Delhi-91.
36. Sh. Devender Kumar S/o Sh. Ruggan Lal,
H.No. 103, Teli Wali Gali, Gzd.
37. Purna Chandra Patra S/o Sh. Lt. Narayan Patra,
R/o R.R.I Marchikotelane, Puri.
38. Balaram Jena S/o Sh. Kalpatru Jena
R/o R.R.I Marchikotelane, Puri.
39. Babaji Ch. Rout S/o Sh. Lt. Kashinath Rout
R/o R.R.I Marchikotelane, Puri.
40. Bharat Ch. Mohapatra S/o Sh. Lt. Arjun Ch. Mohapatra
R/o R.R.I Marchikotelane, Puri.
41. Kulamani Behera S/o Sh. Lt. Shankaar Behera
R/o R.R.I Marchikotelane, Puri.
42. Lingaraj Mohanty S/o Sh. Lt. Chaitanya Ch. Mohanty
R/o R.R.I Marchikotelane, Puri.
43. Somarajan Mohanty S/o Sh. Lt. Narayan Ch. Mohanty
R/o R.R.I Marchikotelane, Puri.
44. Satyanarayan Rout S/o Sh. Chakradhara Rout
R/o R.R.I Marchikotelane, Puri.
45. R. Santosh Kumar S/o Sh. Chandra Sakharam
R/o R.R.I Marchikotelane, Puri.
46. Manmohan Mohanty S/o Sh. Lt. Kashinath Mohanty
R/o R.R.I Marchikotelane, Puri.

47. Debarachan Swain S/o Sh. Subala Swain
R/o R.R.I Marchikotelane, Puri.
48. Bishnu Ch. Jena S/o Sh. Lt. Manguli Jena
R/o R.R.I Marchikotelane, Puri.
49. Sabitri Tripathy S/o Sh. Lt. Binayak Tripathy
R/o R.R.I Marchikotelane, Puri.
50. Sukman S/o Sh. Lt. Lamu Ram
R/o R.R.I Marchikotelane, Puri.
51. Kailash Ch. Gochhayat S/o Sh. Raghunath Gochhayat
R/o R.R.I Marchikotelane, Puri.
52. Bijaya Kumar Mohanty S/o Dhrubh Ch. Mohanty
R/o R.R.I Marchikotelane, Puri.
53. Trinath Harijan S/o Sh. Lt. Jagannath Harijan
R/o R.R.I Marchikotelane, Puri.
54. Debaraj Mohnaty S/o Sh. Lt. Chaitnyan Ch. Mohanty
R/o R.R.I Marchikotelane, Puri.
55. Kunja Bihari Patra S/o Lt. Narayan Patra
R/o R.R.I Marchikotelane, Puri.
56. Santilata Dei S/o Sh. Kashinath Patra
R/o R.R.I Marchikotelane, Puri.
57. Arun Kumar Mohapatra S/o Sh. Lt. Loknath Mohapatra
R/o R.R.I Marchikotelane, Puri.
58. Meenarani Singh S/o Sh. Lt. Rabinarayan Singh
R/o R.R.I Marchikotelane, Puri.
59. Ravi Kumar Saxena S/o Sh. Lt. D.N. Saxena
R/o A-25 Indrapuri Tank Road Jaipur.
60. D.G. Kale S/o Sh. Lt. G.R. Kale
R/o 42 Mager Hadapser, Pune.
61. Dinesh Bhatia S/o Sh. Baldev Bhatia
R/o 328/7 Udai Marg Tilak Nagar, Jaipur.
62. B.L. Yogi S/o Sh. Prabhati Nath Yogi
R/o Vill Sakelpura P.O Khoraladkhani Shahpura Jaipur.
63. Arun Kumar S/o Sh. Babula Khandelwal
R/o 17 Bhaboldera Outside Chnadpole Gate Jaipur.
64. Jagdish Prasad S/o Sh. K.L. Khandelwal
R/o 35 durga Niwas Madrampura Dhanka path

Ajmer Rd. Jaipur.

65. Samlata Sain S/o Sh. Prakash Chand Sain
R/o 124/303 thadi market agarwal farm house Jaipur.
66. Raj Kumar S/o Sh. Prakash Chand Sain
R/o 64/9 Ram nagar Shastri nagar Jaipur.
67. Surajit Roy S/o Sh. Lt. Bijoy Krishna Roy
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
68. Nishikant Dongre S/o Sh. Prithraj Dongre
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
69. Abdul Mannan S/o Sh. Lt. Kalo Molla
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
70. Sadhuprasad G. Mohapatra S/o Sh. Lt. G.G. Mohapatra
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
71. Maitrideep Barua S/o Sh. Lt. Debabrata Barua
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
72. Krishan Das S/o Lt. Gobindapada De
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
73. Barun Kumar Banerjee, S/o Sh. Lt. Kanailal Banerjee
R/o DAC RRI 50 Rajendra Chatterjee Road Kolkatta.
74. Raju S/o Gulzar
R/o RRI (H) C-12 Lane 1 Sector I New Shimla (HP).
75. Kuldeep Raj S/o Sh. Kaka Ram
R/o RR(H) C-12 Lane 1 Sector I New Shimla (HP).
76. Chanchal Kumari D/o Sh. Dharam Pal
R/o RRI (H) C-12 Lane 1 Sector I New Shimla (HP).
77. Kamlesh Kumar S/o Sh. Sobh Ram
R/o RR (H) C-12 Lane 1 Sector I New Shimla (HP).

..... Applicants

(through Advocate-Ms. Isha Thakur)

VERSUS

1. Union of India,
Through the Secretary,
Dept. of Ayush,
(Ministry of Health & Family Welfare)
B-Block GPO Complex,
Ayush Bhawan behind INA Market,
New Delhi.

2. The Director,
Central Council for Research in Homeopathy,
Bhartiya Chikitsa Avum Homeopathy,
Anusandhan Bhawan,
61-65, Institutional Area,
Janakpuri,
New Delhi. Respondents.
(through Advocate:-Mr. Mayank Joshi for Mr. Avinash Kaur and Mr. Sunil Narula for R-2)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. The applicants are working in Central Council for Research in Homeopathy as Group 'C' and 'D' employees and filed the present OA seeking the following reliefs:

"(i) That the Hon'ble Tribunal may graciously be pleased to pass an order directing the Respondents to revise the HPCA/PCA allowance of the applicants @Rs. 690-700/-... alongwith 25% increase of the same in consonance with the Circulars issued by the Ministry dated 02.01.1999 & 17.12.2012,

(ii) Any other relief which the Hon'ble Tribunal deem fit and proper may also be granted to the applicant with the cost of litigation."

3. When this matter is taken up for hearing, the learned counsel for the applicants submits that the respondents after filing the OA have granted the benefits claimed in the OA to the Group 'C' and 'D' employees' working in other autonomous institutes under the control of the Respondent No. 1, Department of Ayush, who are

similarly placed like the applicants and the applicants would be satisfied if the respondents consider their claim also and to pass appropriate orders thereon within a fixed time frame.

4. It is further submitted that though they have made certain representations before filing the OA, however, they have not made any fresh representation indicating the latest developments in the matter.

5. In the circumstances, the OA is disposed of without going into the merits of the case by permitting the applicants to make an appropriate fresh representation ventilating their grievances to the respondents within two weeks from the date of receipt of a copy of this Order and on receiving such a representation from the applicants, the respondents shall consider the same and pass appropriate speaking and reasoned orders thereon within 60 days therefrom, in accordance with law. MAs are also accordingly, disposed of. No costs.

(Shekhar Agarwal)
Member (A)

/ns/

(V. Ajay Kumar)
Member (J)